IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 231
166(ND)/2017

IN THE MATTER OF:

Sh. Ashok Kumar Garg & Ors ... **Applicant/Petitioner**

Versus

Renuka infratech Pvt ltd & ors ... **Respondent**

Under Section: 241-242

Order delivered on 10.02.2021

CORAM:
SHRI. ARNI RANJAN KUMAR SINHA, HON'BLE MEMBER (J)
SHRI. L. N. GUPTA, HON'BLE MEMBER (T)

PRESENT: Mr. Arun Saxena and Ms. Nalini, Advocates for the Petitioners, Adv Saurabh Gupta, Adv Puneet Yadav, Adv Tarun Arora for respondents

ORDER

Renotify this case on 24.03.2021.

T.S. Singh
(Court Officer)

Parul